

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 77 of 2014**

**Dated : 4<sup>th</sup> July, 2014**

**Hooghly Chamber of Commerce & Industry**

**..... Appellant(s)**

**Versus**

**West Bengal Electricity Regulatory  
Commission & Anr.**

**..... Respondent(s)**

**ORDER**

The Court has not assembled today.

As agreed by the parties, post the matter on **19.08.2014.**

**COURT MASTER**